

Annexure 9

Name of Corporate Debtor: **Vikas Procon Private Limited**: Date of Commencement of CIRP: **19.04.2023**: List of Creditors as on: **27.12.2023****List of Unsecured Financial Creditors (Other than financial creditors belonging to any class of creditor)**

S.No.	Name of Creditors	Details of Claims Received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related party?	% of voting share in Coc					
1	Mr. Chunilal Karambhai Thumar	29-07-23	1,300,000.00	-	Form F	NA	No	0.00%	-	-	-	1,300,000.00	Claim being received beyond the period of 90 days, but before issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received.
2	Mrs. Muktaben Chunilal Thumar	29-07-23	250,000.00	-	Form F	NA	No	0.00%	-	-	-	250,000.00	Claim being received beyond the period of 90 days, but before issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received.
3	Mr. Nilesh Chunilal Patel(HUF)	29-07-23	500,000.00	-	Form F	NA	No	0.00%	-	-	-	500,000.00	Claim being received beyond the period of 90 days, but before issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received.
4	Ms. Palak Nilesh Patel	29-07-23	50,000.00	-	Form F	NA	No	0.00%	-	-	-	50,000.00	Claim being received beyond the period of 90 days, but before issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received.
5	M/s Khushi Prints Private Limited	23-09-23	22,965,397.26	-	Form F	NA	No	0.00%	-	-	-	22,965,397.26	Original claim 08.08.2023, filed I.A. for Condonation of delay before Hon'ble NCLT and revised claim Form F on 23rd Sep. Delay in submission
6	Mr. Rajesh Bhai Dahyabhai Pansuriya	02-09-23	5,950,660.00	-	Form F	NA	No	0.00%	-	-	-	5,950,660.00	Claim being received beyond the period of 90 days and after issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received.
7	Mr. Dhaval Pratap Bhai Thakkar	02-09-23	2,675,000.00	-	Form F	NA	No	0.00%	-	-	-	2,675,000.00	Claim being received beyond the period of 90 days and after issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received.
8	Mr. Girdharbhai Babubhai Vekariya	02-09-23	11,628,000.00	-	Form F	NA	No	0.00%	-	-	-	11,628,000.00	Claim being received beyond the period of 90 days and after issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received.

9	Mrs Kumuben Jayeshbhai IDA	04-09-23	2,395,000.00	-	Form F	NA	No	0.00%	-	-	-	2,395,000.00	Claim being received beyond the period of 90 days and after issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received.
10	Ms. Karishma Sagar IDA	04-09-23	1,760,000.00	-	Form F	NA	No	0.00%	-	-	-	1,760,000.00	Claim being received beyond the period of 90 days and after issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received.
11	Mr. Parshootambhai Khodabhai savalia	11-09-23	7,480,000.00	-	Form F	NA	No	0.00%	-	-	-	7,480,000.00	Claim being received beyond the period of 90 days and after issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received.
12	Mr. Priyanka Raj IDA	04-09-23	1,760,000.00	-	Form F	NA	No	0.00%	-	-	-	1,760,000.00	Claim being received beyond the period of 90 days and after issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received.
13	Mr. Rameshbhai Dharanshibhai Chouhan	02-09-23	6,691,300.00	-	Form F	NA	No	0.00%	-	-	-	6,691,300.00	Claim being received beyond the period of 90 days and after issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received.
14	Mr. Samir Manubhai Davra	02-09-23	6,004,400.00	-	Form F	NA	No	0.00%	-	-	-	6,004,400.00	Claim being received beyond the period of 90 days and after issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received.
15	Mr.Ashok Bansal	18.09.2023	7,543,233.00	-	Form F	NA	No	0.00%	-	-	-	7,543,233.00	Claim being received beyond the period of 90 days and after issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received.
16	Ms. Usha Bansal	18.09.2023	7,543,233.00	-	Form F	NA	No	0.00%	-	-	-	7,543,233.00	Claim being received beyond the period of 90 days and after issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received.
17	Ms. Usha Bansal (Proprietor of Ridhi Suppliers)	18.09.2023	917,863.00	-	Form F	NA	No	0.00%	-	-	-	917,863.00	Claim being received beyond the period of 90 days and after issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received.

18	GST Department	28.07.2023	105,170.00	-	Not as per Format	NA	No	0.00%	-	-	-	105,170.00	Claim from Department not received in proper format
19	Mr. Shreeram Sharma	08-08-23	810,000.00	-	Form F	NA	No	0.00%	-	-	-	810,000.00	Received manual diary proof only Claims received beyond 90 days but before the issue of the RFRP are being evaluated by the RP in accordance with the recently amended provisions.
20	Mr. Ratilal Kachhadiya	05-09-23	7,072,000.00	-	Form F	NA	No	0.00%	-	-	-	7,072,000.00	Received manual diary proof only Claims received beyond 90 days and after the issue of the RFRP are being evaluated by the RP in accordance with the recently amended provisions.
21	Mr. Hasmukh Kachhadiya	05-09-23	5,450,000.00	-	Form F	NA	No	0.00%	-	-	-	5,450,000.00	Received manual diary proof only Claims received beyond 90 days and after the issue of the RFRP are being evaluated by the RP in accordance with the recently amended provisions.
22	Mr. Ramesh Ramji Morja	14-09-23	550,000.00	-	Form F	NA	No	0.00%	-	-	-	550,000.00	Received manual diary proof only Claims received beyond 90 days and after the issue of the RFRP are being evaluated by the RP in accordance with the recently amended provisions.
23	Mr. Abhishek Sharma and Mrs. Suman Shreeman Sharma	02-11-23	2,700,095.00	-	Form F	NA	No	0.00%	-	-	2,700,095.00	-	Delay in submission. Original claim in Form C, filed I.A. for Condonation of delay before Hon'ble NCLT and revised claim Form F on 2 Nov .
24	Piyush Saraf HUF	02-11-23	822,000.00	-	Form F	NA	No	0.00%	-	-	822,000.00	-	Delay in submission
25	Piyush Santosh Saraf	02-11-23	1,303,200.00	-	Form F	NA	No	0.00%	-	-	1,303,200.00	-	Delay in submission
26	Santosh Kumar Ramgopal Saraf	02-11-23	756,000.00	-	Form F	NA	No	0.00%	-	-	756,000.00	-	Delay in submission
27	Santosh Saraf HUF	02-11-23	368,100.00	-	Form F	NA	No	0.00%	-	-	368,100.00	-	Delay in submission
28	Hetal Modi	30-11-23	400,000.00	-	Form F	NA	No	0.00%	-	-	400,000.00	-	Delay in submission
29	Shailesh Modi	30-11-23	400,000.00	-	Form F	NA	No	0.00%	-	-	400,000.00	-	Delay in submission
	Total		108,150,651.26	0.00				0.00%	0.00	0.00	6,749,395.00	101,401,256.26	